

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **06.04.2026** (MONDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 178/2026 (With defects)	Samson T George & 2 Ors. Vs Bejo Thomas & 2 Ors.	Mr. Chirag Gupta	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 159/2026 For Stay IA No. 478/2026 (With defects)	Dr. Srinivas Manchala Vs State Bank of India & 2 Ors. WITH	Mr. Pundla Bhaskar Mohan	
3.	Comp App (AT) (CH) (Ins) No. 160/2026 For Stay IA No. 479/2026 (With defects)	Dr. Srinivas Manchala Vs State Bank of India & 2 Ors. WITH	Mr. Pundla Bhaskar Mohan	
4.	Comp App (AT) (CH) (Ins) No. 161/2026 For Stay IA No. 480/2026 (With defects)	Dr. Srinivas Manchala Vs State Bank of India & 2 Ors. WITH	Mr. Pundla Bhaskar Mohan	
5.	Comp App (AT) (CH) (Ins) No. 162/2026 For Stay IA No. 481/2026 (With defects)	Dr. Srinivas Manchala Vs State Bank of India & 2 Ors. WITH	Mr. Pundla Bhaskar Mohan	
6.	Comp App (AT) (CH) (Ins) No. 163/2026 For Stay IA No. 482/2026 (With defects)	Dr. Srinivas Manchala Vs State Bank of India & 2 Ors. WITH	Mr. Pundla Bhaskar Mohan	
7.	Comp App (AT) (CH) (Ins) No. 164/2026 For Stay IA No. 483/2026 (With defects)	Dr. Srinivas Manchala Vs State Bank of India & 2 Ors.	Mr. Pundla Bhaskar Mohan	
8.	Comp App (AT) (CH) (Ins) No. 153/2026 For Stay IA No. 468/2026 (With Defects)	Manchala Nagesh Kumar Vs State Bank of India & Anr.	Dr. Pundla Bhaskara Mohan	

9.	Comp App (AT) (CH) (Ins) No. 154/2026 For Stay IA No. 470/2026 (With Defects)	Manchala Chandraiah Vs State Bank of India & Anr.	Dr. Pundla Bhaskara Mohan	
10.	Comp App (AT) (CH) No. 42/2026 For Exemption IA No. 571 & 573/2026 For Stay IA No. 572/2026	Mysore Mercantile Company Ltd & Anr. Vs Kamalapuri Naraisimaih Jayalakshmi & 6 Ors.	Ms. Alpa Jain	
11.	Comp App (AT) (CH) (Ins) No. 200/2026	Ayra Consortium (Prospective Resolution Applicant) Vs TruPro Insolvency Services LLP, RP of Amar Prakaash Developers Pvt Ltd	Mr. Bilal Ali	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT) (CH) (Ins) No. 186/2026 For Condone Delay IA No. 542/2026 Delay in refiling IA No. 543/2026 (With defects)	The Income Tax Officer Vs A.R. Ramasubramania Raja, The Liquidator of Sri Karunambikai Mills Pvt Ltd	Mr. P Rajkumar Jhabakh	
13.	Comp App (AT) (CH) (Ins) No. 187/2026 (With defects)	Venkata Chalam Varanasi Vs Ritesh Agarwal	Mr. Y Suryanarayana	
14.	Comp App (AT) (CH) (Ins) No. 188/2026 (With defects)	Venkata Chalam Varanasi Vs Ushabai Agarwal	Mr. Y Suryanarayana	
15.	Comp App (AT) (CH) (Ins) No. 189/2026 (With defects)	Venkata Chalam Varanasi Vs Upender Kumar Agarwal	Mr. Y Suryanarayana	
16.	Comp App (AT) (CH) (Ins) No. 194/2026 For Additional Docs. IA No. 559/2026 (With defects)	Venkata Chalam Varanasi Vs Ushabai Agarwal	Mr. Y Suryanarayana	
17.	Comp App (AT) (CH) (Ins) No. 195/2026 For Additional Docs. IA No. 560/2026 (With Defects)	Venkata Chalam Varanasi Vs Ushabai Agarwal	Mr. Y Suryanarayana	

18.	Comp App (AT) (CH) No. 39/2026 For Condone Delay IA No. 532/2026 For Stay IA No. 533/2026 (With defect)	Shankar Govindaswamy, Shareholder in Bionutriz Pvt Ltd Vs Aneesh Kumar & Anr.	Mr. Atul Madhavan	
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For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) (Ins) No. 423/2024 For Stay IA No. 1151/2024 To Vacate Stay IA No. 1032/2025 For Direction IA No. 566/2026	S Parvathi Suspended Director of the Corporate Debtor Mast Innovative Products Pvt Ltd Vs Valdel Projects Pvt Ltd & Anr.	Mr. Sandeep Kumar Ambalavanan	Ms. Shubharanjani Ananth- R1
20.	Comp App (AT) (CH) (Ins) No. 625/2025 For Exemption IA No. 1734 & 1736/2025 For Additional Docs. IA No. 1735/2025 For Stay IA No. 1737/2025	KK Kartheeswaran Suspended Director of 63Ideas Infolabs Pvt Ltd Vs Ranchpride Agrocomm Pvt Ltd & Anr.	Mr. Pranav Gopalakrishnan Mr. Mayan H Jain	Mr. VV Sivakumar R1
21.	Comp App (AT) (CH) (Ins) No. 06/2025 For Stay IA No. 26/2025 For Exemption IA No. 28/2025 For Additional Docs IA No. 29/2025	Bihari Lal Chakravarti RP of NCS Sugars Ltd. Vs The Competent Authority cum Deputy Collector, Mumbai & 7 Ors	Mr. Kanishk Khetan	Mr. Menon- R3
22.	IA No. 437/2026 (For Substitution) in Comp App (AT) (CH) (Ins) No. 83/2025 For Stay IA No. 240/2025 To Adv. Hg. IA No. 1541/2025	Sri Brindhavan Brick Works Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd WITH	Ms. R Moneshaa	Mr. F Raymond Albyness
23.	IA No. 438/2026 (For Substitution) in Comp App (AT) (CH) (Ins) No. 141/2025 For Stay IA No. 382/2025	Sri Brindhavan Brick Works Vs Aashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd & 3 Ors.	Ms. R Moneshaa	Mr. F Raymond Albyness
24.	Comp App (AT) (CH) (Ins) No. 468/2025 For Stay IA No. 1333/2025 To dispense with IA No. 1334/2025 For Interim Injunction IA No. 454/2026	HDFC Ltd, Now known as HDFC Bank Ltd. Vs S Amarendran, RP Sabari Realtors Pvt Ltd & 2 Ors. WITH	Mr. N Ravishankar Vallatharasu	Mr. Kaushik N Sharma R1

25.	Comp App (AT) (CH) (Ins) No. 469/2025 To dispense with IA No. 1335/2025 For Stay IA No. 1336/2025 For Interim Injunction IA No. 455/2026	HDFC Ltd, Now known as HDFC Bank Ltd Vs S Amarendran, RP Sabari Realtors Pvt Ltd & 2 Ors WITH	Mr. N Ravishankar Vallatharasu	Mr. Kaushik N Sharma R1 Ms. Hema Srinivasan R2
26.	Comp App (AT) (CH) (Ins) No. 470/2025 For Exemption IA No. 1337/2025 For Stay IA No. 1338/2025	Usha K Jolly Charitable Trust Vs S Amarendran & 5 Ors	Mr. S Rajasekar	Mr. Kaushik N Sharma R1 Ms. Hema Srinivasan R2 Mr. Vishnu Mohan R3 R5
27.	IA No. 561/2026 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 538/2025 For Stay IA No. 1516/2025	Lanco Kondapalli Vs MCM Pacific Pte Ltd & Anr. WITH	Mr. Puneet Yadav	Mr. Sameer Kumar R1 Ms. Madhupreetha Elango R2
28.	Comp App (AT) (CH) (Ins) No. 540/2025 For Stay IA No. 1518/2025	Lanco Kondapalli Power Ltd Vs MCM Pacific Pte Ltd & Anr. WITH	Mr. Puneet Yadav	Ms. Madhupreetha Elango R2
29.	Comp App (AT) (CH) (Ins) No. 541/2025 For Stay IA No. 1520/2025	Lanco Kondapalli Power Ltd Vs MCM Pacific Pte Ltd & Anr.	Mr. Puneet Yadav	Ms. Madhupreetha Elango R2
30.	IA No. 22/2026 (For Stay) in Com App (AT) (CH) (Ins) No. 8/2026	Abhimanyu Raja Managing (Suspended) Director, Vijai Spinners (RJPM) Pvt Ltd Vs Canara Bank & Anr. WITH	Mr. DR Raghunath	Mr. T Ravichandran R1 Ms. MS Elamathi R2
31.	IA No. 23/2026 (For Stay) in Com App (AT) (CH) (Ins) No. 9/2026	Abhimanyu Raja, Suspended Director, Vijai Spinners (RJPM) Pvt Ltd & Anr. Vs A Arumugam [Currently S.Rajendran] Liquidator of Vijai Spinners(RJPM) Pvt Ltd	Mr. DR Raghunath	Ms. MS Elamathi
32.	IA No. 175/2026 (For Condone Delay) & IA No. 176/2026 (For Additional Docs) In Comp App (AT) (CH) (Ins) No. 69/2026 For Stay IA No. 174/2026	Mahesha KES Suspended Managing Director of Cauvery Neeravari Nigam Ltd Vs SPML Infra Ltd & Anr.	Ms. Sunita Srinivas	Pass Advocates R1

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
33.	IA No. 502/2026 (To Adv. Hg.) in Comp App (AT) (CH) No. 158/2025 For Stay IA No. 1638/2025 For Additional Docs IA No. 1639/2025 To Dispense with IA No. 1642/2025	Aubergine Properties Pvt Ltd & Anr. Vs Axis Trustee Services Ltd WITH	Mr. TS Suresh	Mr. MV Swaroop
34.	Comp App (AT) (CH) No. 159/2025 For Stay IA No. 1646/2025 For Additional Docs IA No. 1647/2025 To Dispense with IA No. 1648/2025 Delay in refiling IA No. 1649/2025 (With defects)	Aubergine Properties Pvt Ltd & Anr. Vs Nehal Akther & Anr.	Mr. TS Suresh	Mr. Keerthikaran Murali For Caveator
35.	IA No. 570/2026 (To Adv. Hg.) in Comp App (AT) (CH) No. 107/2023	Vishnu Nischal Rajkumar Vs Radha Krishna Mills Ltd & 12 Ors	Mr. Krishna Ravindran	Mr. R Vidhya Shankar R1 R2 R6 R7 R9-R13

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
36.	Comp App (AT) (CH) (Ins) No. 166/2024 For Exemption IA No. 440/2024	Rythm Jain Vs Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
37.	Comp App (AT) (CH) (Ins) No. 177/2024 For Exemption IA No. 484/2024	Rythm Jain Vs Atlantic Spinning & Weaving Mills Ltd. Rep by its Liquidator Sujatha Chattopadhyay WITH	Mr. Ankur Goe	Mr. VV Sivakumar
38.	Comp App AT) (CH) (Ins) No. 199/2024	Atlantic Spinning and Weaving Mills Ltd Rep. by its Liquidator Sujata Chattopadhyay Vs Somil K. Ne. Gandhi Proprietor, Sir Cloth Manufacturer Co & 3 Ors. WITH	Mr. VV Sivakumar	Mr. Ankur Goel R1

39.	Comp App (AT) (CH) (Ins) No. 252/2024	Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay Vs Rythm Jain & 2 Ors WITH	Mr. VV Sivakumar	
40.	Comp App (AT) (CH) (Ins) No. 103/2025 For Exemption IA No. 283 & 284/2025 For Stay IA No. 285/2025	Sansar Investment & Finance Company Pvt Ltd Vs Atlantic Spinning & Weaving Mills Ltd. Through its Liquidator Sujata Chattopadhyay & 2 Ors. WITH	Mr. Ankur Goel	Mr. VV Sivakumar- R1
41.	Comp App (AT) (CH) (Ins) No. 104/2025 For Exemption IA No. 286 & 289/2025 For Stay IA No. 287/2025 For Additional docs IA No. 288/2025	Rythm Jain & Anr. Vs Atlantic Spinning and Weaving Mills Ltd & 2 Ors	Mr. Ankur Goel	Mr. VV Sivakumar- R1
42.	Comp App (AT) (CH) (Ins) No. 308/2024	Union Bank of India Vs P Venkateswara Rao & 14 Ors WITH	Mr. VVSN Raju Mr. Roshan Atiq	Mr. Rahul Balaji- R12
43.	Comp App (AT) (CH) (Ins) No. 349/2024 For Stay IA No. 956/2024	P Venkateswara Rao & 4 Ors. Vs Union Bank of India & 10 Ors	Mr. Vikram Hegde	Mr. VVSN Raju R1
44.	Comp App (AT) (CH) (Ins) No. 405/2024 For Stay IA No. 1103/2024	Binjusaria Ispat Pvt Ltd Vs Maruti Venkata Subba Rao Poluri, RP of Abhirama Steels Pvt Ltd & Anr	Mr. Amir Bavani	Mr. Rohan Aloor- R2
45.	Comp App (AT) (CH) (Ins) No. 435/2024	Trammo DMCC Vs Nagarjuna Fertilizers and Chemicals Ltd	Mr. R Bharadwaja Ramasubramaniam	Ms. Kopal Sharraf
46.	Comp App (AT) (CH) (Ins) No. 22/2025 For Stay IA No. 102/2025	CS Hari Kumar Vs Sovereign Developers and Infrastructure Ltd. Rep by its RP, Balakrishnan V	Mr. Sai Srujan Tayi	
47.	Comp App (AT) (CH) No. 48/2025 For Stay IA No. 572/2025	Hyderabad Pollution Controls Ltd & 7 Ors Vs S. Radhakrishnan & Anr.	Mr. K Rajendran	Dr. SV Ramakrishna R1 R2
48.	Comp App (AT) (CH) No. 74/2025 For Stay IA No. 751/2025	Union Of India Through SFIO Vs Satyam Computer Services Ltd & 12 Ors WITH	Mr. Avinash Krishnan Ravi	Mr. Shardul Amarchand R1 R12 Mr. Palash Taing R2 R3 R13 Mr. P Raj Kumar Jhabakh R4 Mr. Chidambara Sastry Sarva R6 R7 Mr. Pranav Gopalakrishnan R9 Mr. Vinod kumar R11

49.	Comp App (AT) (CH) No. 75/2025 For Stay IA No. 752/2025	Union of India Through SFIO Vs Maytas Properties Ltd & 6 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Palash Taing R2 R3
50.	Comp App (AT) (CH) No. 80/2025 For Stay IA No. 783/2025	Union of India Vs Maytas Infra Ltd & 12 Ors	Mr. Avinash Krishnan Ravi	Mr. Palash Taing R2 R3 Mr. Raymond Albyness R6 Mr. Abhishek Jenasen R8
51.	Comp App (AT) (CH) No. 93/2025 For Urgent Hearing IA No. 883/2025 For Stay IA No. 884/2025	Kovai Purani Finance Pvt Ltd & 4 Ors. Vs S. Narayanaswamy	Ms. S Manjula Devi	Mr. Prithvi Raj JS
52.	Comp App (AT) (CH) No. 94/2025 For Stay IA No. 890/2025	Arun Kumar Kedia & 2 Ors Vs Om Shiv Shakti Iron Industries Pvt Ltd & 28 Ors.	Mr. AS Sathish Kumar, PCS	
53.	Comp App (AT) (CH) No. 163/2025 For Stay IA No. 1777/2025	Firepro Systems Pvt Ltd Vs Registrar of Companies, Karnataka & Anr.	Mr. NK Dilip	
54.	Comp App (AT) (CH) (Ins) No. 202/2025 To dispense with IA No. 568/2025 For Stay IA No. 569/2025	GRK Reddy Vs Balasubramanian Mekala, IRP of Marg Ltd & Anr	Mr. Syed Datha	Ms. Ramya R2
55.	Comp App (AT) (CH) (Ins) No. 262/2025 For Directions IA No. 744/2025	Aadarsh Surana Suspended Director and Prospective Resolution Appellant of Amar Prakaash Developers Pvt Ltd Vs JM Financial Credit Solution Pvt Ltd & 2 Ors	Mr. Pawan Jhabakh	Mr. Chethan Sagar R1 Mr. R Sivaraman R2
56.	Comp App (AT) (CH) (Ins) No. 281/2025 For Stay IA No. 787/2025 For Exemption IA No. 788/2025	Balaji Loganathan Former Managing Director/Promoter of G V Annai Hospital Vs The Karur Vysa Bank Ltd & Anr	Mr. Anthony Selvam	Mr.S Sathiyarayanan R1 Mr. NP Vijayakumar R2
57.	Comp App (AT) (CH) (Ins) No. 405/2025	Gajjala Vivekanand Vs Manjeera Retail Holdings Pvt Ltd & 9 Ors	Mr. Adarsh Subramanian	Mr. VVSN Raju R1 R2 R8 Mr. Palash Taing R3-R5 Mr. Rahul Unnikrishnan R7
58.	Comp App (AT) (CH) (Ins) No. 447/2025 For Stay IA No. 1288/2025	Vinod Kumar JS & Anr Vs Annie Abraham Official Liquidator of MIR Realtors Pvt Ltd & 2 Ors	Mr. Kaushik N Sharma	Mr. Ashwin Shanbhag R1 Mr. Mohan Jacob George R2 M/s Shivkumar & Suresh R3

59.	Comp App (AT) (CH) (Ins) No. 505/2025	IDBI Bank Ltd & 10 Ors Vs Haldia Petrochemicals Ltd & 5 Ors	Mr. T Ravichandran	Mr. S Satish R2
60.	Comp App (AT) (CH) No. 22/2026	Worldwide Realcon Pvt Ltd Vs Regional Director, South East Region	Mr. Hemant Sethi	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
61.	Comp App (AT) (CH) No. 30/2021 For Stay IA No. 346/2021	Thirumalai Thirumal Nidhi Ltd Vs S. Hemalatha	Mr. OLV Ganesan	Mr. M Sushant
62.	Comp App (AT) (CH) (Ins) No. 13/2022 For Exemption IA No. 28/2022	Yogesh Sethi Vs Aambis Food Products Pvt Ltd	Mr. Yogesh Kumar Jagia	Mr. AK Balaji
63.	Comp App (AT) (CH) No. 49/2022 For Directions IA No. 573 & 575/2022 For Stay IA No. 574/2022 To Adv. Hg. IA No. 389/2024	Medici Holdings Ltd Vs Photon Infotech Pvt Ltd & 8 Ors.	Mr. Niranjan Rajagopalan	Mr. Pawan Jabakh R1- R5 Mr. K. Moorthy R6- R8 Mr. V Mahesh, PCS R9
64.	Comp App (AT) (CH) (Ins) No. 81/2023 For Stay IA No. 294/2023	Phoenix ARC Pvt Ltd Vs Cherupushpam Films Pvt Ltd	Ms. Abitha Banu	Mr. Pradeep Joy
65.	Comp App (AT) (CH) (Ins) No. 329/2023 For Stay IA No. 994/2023 For Exemption IA No. 995/2023 To Adv. Hg. IA No. 1200/2024	V. Mahesh, Suspended Director of the Karvy Data Management Services Ltd Vs Allied Hi-tech Industries Pvt Ltd & 2 Ors	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Mayan H Jain R1 Mr. Bendi Raviteja R2 R3
66.	Comp App (AT) (CH) (Ins) No. 347/2023 For Exemption IA No. 1059 & 1060/2023 For Stay IA No. 1056/2023	Howden Axial Fans AB Vs BGR Boilers Pvt Ltd	Mr. Ajay Bhargava	Mr. CP Prasanth Gopal
67.	Comp App (AT) (CH) (Ins) No. 75/2024 To dispense with IA No. 215/2024 For Stay IA No. 216/2024	S Lakshmanan & Anr. Vs Green Peace Construction Pvt Ltd	Mr. P Jesus Moris Ravi	Mr. M Rajamanickam

02.00 PM

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 101/2026 For Stay IA No. 305/2026 Part Heard	Ilyas Ghulam Hussain Ghouse, Suspended Director of GVK Energy Ltd & 6 Ors. Vs Venkata Chalam Varanasi, IRP of GVK Energy Ltd	Mr. Anant Merathia	Mr. Adarsh Subramanian

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) No. 137/2025 For Stay IA No. 1539/2025 For Exemption IA No. 1540/2025 For Direction IA No. 1768/2025 & 200/2026 For Intervention IA No. 1788/2025	Think & Learn Pvt Ltd (In Corporate Insolvency Resolution Process) through its RP, Shailendra Ajmera Vs Aakash Educational Services Ltd & 23 Ors	Ms. Lakshana Viravalli	Mr. Rahul Balaji R1 Mr. Shyamohan R2 Mr. AR Ramanathan R10-R15
3.	Comp App (AT) (CH) (Ins) No. 613/2025 For Stay IA No. 1707/2025	Amazon Web Services India Pvt Ltd Vs Shailendra Ajmera RP, Think & Learn Pvt Ltd WITH	Mr. Arun Karthik Mohan	Ms. Lakshana Viravalli
4.	Comp App (AT) (CH) (Ins) No. 536/2025 For Condone Delay IA No. 1508/2025 For Stay IA No. 1509/2025	Shailendra Ajmera RP of Think & Learn Pvt Ltd Vs Amazon Web Services India Pvt Ltd WITH	Ms. Lakshana Viravalli	Mr. Abhijnaan Jha
5.	Comp App (AT) (CH) (Ins) No. 579/2025 For Direction IA No. 1632/2025	Shailendra Ajmera RP of Think & Learn Pvt Ltd Vs Amazon Web Services India Pvt Ltd	Ms. Lakshana Viravalli	Mr. Abhijnaan Jha

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in